GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:5907 ANSWERED ON:08.09.2011 NIRMAL GRAM PURASKAR Pathak Shri Harin;Premajibhai Dr. Solanki Kiritbhai

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government has engaged some agencies to carry out survey work in connection with Nirmal Gram Puraskar (NGP);
- (b) if so, whether those agencies were technically and professionally competent to conduct field survey in rural areas;
- (c) if so, the criteria adopted by these survey agencies to hire local persons from Gujarat;
- (d) whether the survey agencies conducted field survey in a transparent and statistically sound manner and informed Gram Panchayats as well as other stakeholders about the survey objectives;
- (e) if so, the details of funds given to each of the agencies that conducted survey in NGP applicant villages in Gujarat during 2010;
- (f) whether the State Government of Gujarat has raised written objections to the findings of these survey agencies; and
- (g) if so, the action taken by the Union Government on the matter?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a): Yes, Sir.
- (b): Yes, Sir.
- (c): The Terms of Reference (TOR) provided to the survey agencies mentioned that each survey team should consist of 1 supervisor and 2 investigators. All the members of the team should be at least graduates and should be able to communicate effectively in the local language.
- (d): The agencies conducted the survey in accordance with the TOR and provided their reports as per the time schedule.
- (e): The details of payments made to each of the agencies that conducted survey in NGP applicant villages in Gujarat during 2010 is as under:
- S. No. Name of Agency Payments Made (Amount in Rupees)
- 1 Action For Agricultural Renewal in Maharashtra 2010750
- 2 Agricultural Finance Corporation Ltd. 1938600
- 3 Asian Centre for Socio-Economic & Rural Development 2229000
- 4 Centre of Science for Villages 1700250
- 5 Indian Institute of Public Administration 1789667
- 6 Society for Social Services, MBC 2642908

(f)&(g): Yes, Sir. The communications were examined and since the objections raised were not in conformity with the NGP Guidelines, the State was informed accordingly.